

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 56**

Dated Guwahati, the 21<sup>st</sup> October, 2015

Hon'ble Mr. Justice Tinlianthang Vaiphei, senior most Judge of the Gauhati High Court has assumed charge of the office of the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) with effect from 21<sup>st</sup> October, 2015 as per Govt. of India's Notification No. K.11019/01/2015-US.II dated 14.10.2015, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

Memo No.HC.III-16/2015/ 2826 – 2851A-J /G dated 21<sup>st</sup> October, 2015

Copy to:-

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. K.11019/01/2015-US.II dated 14.10.2015.
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. K.11019/01/2015-US.II dated 14.10.2015.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. K.11019/01/2015-US.II dated 14.10.2015, for necessary action.
18. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.

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19. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
20. The Chairman, NE Bar Council, Guwahati.
21. The President / Secretary, Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
22. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
23. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
24. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
25. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
26. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
27. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
28. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. K.11019/01/2015-US.II dated 14.10.2015.
29. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
30. The P.S. to Hon'ble Mr. Justice T. Vaiphei, Chief Justice (Acting), Gauhati High Court, Guwahati.
31. The P.S. to Hon'ble Mr./Mrs./Dr.(Mrs.) Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
- ✓ 32. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of the Gauhati High Court.
33. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. K.11019/01/2015-US.II dated 14.10.2015.
34. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
35. The Chief Security Officer, Gauhati High Court, Guwahati.
36. The Court Manager, Gauhati High Court, Guwahati.
37. The C.A. to Registrar General, Gauhati High Court, Guwahati

  
REGISTRAR GENERAL

21/10/15

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.11019/01/2015-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 14<sup>th</sup> October, 2015.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Tinlianthang Vaiphei, senior-most Judge of Gauhati High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 21<sup>st</sup> October, 2015 consequent upon the retirement of Shri Justice Karanam Sreedhar Rao, Acting Chief Justice of the Gauhati High Court.

  
(Praveen Garg)

Joint Secretary to the Government of India  
Tele: 2338 3037

To

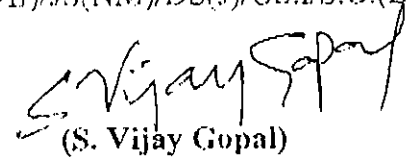
The Manager,  
Government of India Press,  
FARIDABAD

No. K. 11019/01/2015-US.11

Dated: 14.10.2015

Copy to:

1. Shri Justice Karanam Sreedhar Rao, Acting Chief Justice, Gauhati High Court, Guwahati.
2. Shri Justice Tinlianhang Vaiphei, Judge, Gauhati High Court, Guwahati.
- 2.A The Secretary to Governor of Assam, Guwahati.
3. The Secretary to Governor of Arunachal Pradesh, Itanagar.
4. The Secretary to Governor of Mizoram, Aizawl.
5. The Secretary to Governor of Nagaland, Kohima.
6. The Secretary to Chief Minister of Assam, Guwahati.
7. The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
8. The Secretary to Chief Minister of Mizoram, Aizawl.
9. The Secretary to Chief Minister of Nagaland, Kohima.
10. The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
11. The Chief Secretary, Government of Assam, Guwahati.
12. The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
13. The Chief Secretary, Government of Mizoram, Aizawl.
14. The Chief Secretary, Government of Nagaland, Kohima.
15. The Registrar General, Gauhati High Court, Guwahati.
16. The President's Secretariat, (CA.II Section), New Delhi
17. PS to Principal Secretary to the Prime Minister, New Delhi.
18. Addl. Registrar (Conf.), O/o Chief Justice of India,  
5, Krishna Menon Marg, New Delhi.
19. PS to ML&J/Secretary (Justice)/JS(J-I)/JS(J-II)/JS(NM)/DS(J)/US.I/S.O.(Desk).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978